CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 149/2018 O.A. No. 2275/2016

The 7th day of January, 2019

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. ARADHANA JOHRI, MEMBER (A)

Mannu Lal Mishra
Aged about 50 years
S/o late Shri H.N. Shastri
R/o B-35, FH-4, Shalimar Garden
Sahibabad Ghaziabad (UP)
Working as Assistant Commissioner.

.. Petitioner

(By Advocate : None)

Versus

- Shri Avinash Dikshit,
 Commissioner
 Kendriya Vidyalaya Sangathan,
 18, Institutional Area
 Shaheed Jeet Singh Marg,
 New Delhi 110 016.
- Smt. Saumya Gupta,
 Director
 Directorate of Education
 Govt. of NCT of Delhi
 Old Secretariat, New Delhi.
- 3. Smt. Devi Ramakrishnan, Controller GPF Accounts GPF Cell, GNCTD A-Block, 4th Floor Vikas Bhawan II,Upper Bela Road Civil Lines, Delhi – 110 054.

.. Respondents

(By Advocate: Shri U.N. Singh for R-1 and Shri D.K. Singh for Ms. Purnima Maheshwari for R-2 & 3)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

None for the petitioner.

2. Learned counsel for the respondent No.1 - KVS produced an

order dated 11.10.2018, whereunder the respondents have agreed

to count the previous service of the applicant rendered as Principal

in G.S.B.V. Jhilmil Colony, Delhi from 13.10.1990 to 19.04.2012 for

pensionary benefits in Kendriya Vidyalaya Sangathan, and submits

that in view of full compliance of the orders of this Tribunal, the CP

may be closed.

3. In the circumstances and in view of the substantial

compliance of the orders of this Tribunal, the CP is closed and

notices are discharged. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR) Member (J)

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